

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 158 OF 2005

KUNAL BHALLA

Petitioner(s)

VERSUS

STATE OF M.P. & ANR.

Respondent(s)

(With appln(s) for directions)

Date: 13/06/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Petitioner(s)

Mr. K.S. Rana, Adv.

For Respondent(s) Ms. Swati B.Sharma, Adv.

Mr. Naveen Sharma, Adv.

Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matter after summer vacation.

(Shashi Sareen)

Court Master

(V.P.Tyagi)

Court Master

